

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 21/01/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. Manoj Kr. Rath,Adv.
 Mr. Garvesh Kabra,Adv.

For Respondent(s) Mr. Rakesh Singh,Adv.
 Mr. Arun K. Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No. 1, 2 and 4.
Learned counsel for the petitioner is directed to take
fresh steps against unserved respondent Nos. 1, 2 and 4
by registered post, acknowledgment due within four
weeks from today as a last chance. If steps taken,
issue notice. Await return of notice.
List the matter on 3.3.2011.

(SUNIL THOMAS)
Registrar